

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 105 OF 2015 & IA NOS. 169 & 242 OF 2015**

**APPEAL NO. 172 OF 2015 & IA NO. 283 OF 2015**

**APPEAL NO. 227 OF 2015 & IA NO. 373 OF 2015**

**Dated: 9<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**APPEAL NO. 105 OF 2015 & IA NOS. 169 & 242 OF 2015**

**APPEAL NO. 172 OF 2015 & IA NO. 283 OF 2015**

**In the matter of :**

**Bharat Petroleum Corporation Ltd.**

**...Appellant(s)**

**Vs.**

**Sabarmati Gas Ltd. & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajat Navet  
Ms. Sanya Talwar

Counsel for the Respondent(s) : Mr. M.G. Ramachandran, Sr. Adv.  
Mr. Piyush Joshi  
Ms. Sumiti Yadava  
Mr. Shubham Arya for R-1  
Mr. Sandeep Mahapatra  
Mr. Abhishek Praharaj for R-2

**APPEAL NO. 227 OF 2015 & IA NO. 373 OF 2015**

**In the matter of :**

**Gail (India) Ltd.**

**...Appellant(s)**

**Vs.**

**Sabarmati Gas Ltd. & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sandeep Mahapatra  
Mr. Abhishek Praharaj

Counsel for the Respondent(s) : Mr. M.G. Ramachandran, Sr. Adv.  
Mr. Piyush Joshi  
Ms. SumitiYadava  
Mr. ShubhamAryafor R-1  
  
Md. EhrazZafarfor PNGRB

**ORDER**

Heard learned senior counsel for the respondent and learned counsel for the appellant for some time.

As agreed by the learned counsel for the parties, list these matters for further hearing on **20.09.2019.**

**(B.N. Talukdar)**  
**Technical Member (P&NG)**  
*Bn/js*

**(Justice ManjulaChellur)**  
**Chairperson**